

Tripura Land Revenue and Land Reforms Act, 1960 have come to notice. Representations in this respect have been received as tribals are not happy about the situation.

(b) and (c). The matter is under consideration.

Imperial Hotel, New Delhi

1074. SHRI P. P. ESTHOSE:
SHRI NAMBIAR:
SHRI SATYA NARAIN
SINGH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Imperial Hotel in New Delhi has been closed;

(b) if so, the total number of employees affected by the closure;

(c) whether it is also a fact that the Department of Tourism are giving necessary help to the new owner to reopen the Hotel;

(d) if so, the total amount sanctioned;

(e) whether all the old employees will be re-employed on old service conditions; and

(f) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) The total number of employees affected by the closure were 293.

(c) All necessary assistance is being extended by the Department of Tourism to the new owners in securing import licences for equipment, machinery etc. in accordance with the rules laid down by the Government.

(d) Nil, as no financial assistance from the Government has been asked for by the new management of the hotel.

(e) and (f). With the closure of the Imperial Hotel, the services of all the employees were terminated as per the agreement between the management and the employees. It is understood that since the hotel is still undergoing extensive repairs and renovations, the new management of the hotel has not employed any regular staff for the hotel as yet.

Khosla Commission Report

1075. SHRI P. P. ESTHOSE:
SHRI MOHAMMAD ISMAIL:
SHRI SATYA NARAIN
SINGH:
SHRI UMANATH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have examined the Khosla Commission Report on Delhi Police;

(b) if so, the details thereof and the decision taken thereon; and

(c) if no decision has been taken in the matter when its examination is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) to (c). The final report of the Khosla Commission is being examined by Government. The examination is likely to be completed shortly.

Facilities for Tourists to Kedarnath

1076. SHRI BENI SHANKER SHARMA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether he is aware that Kedarnath is a very beautiful place abounding in scenic beauty and attracts tourists from India as well as abroad;

(b) whether it is a fact that on way the facilities at places of night halts are old and lack hygienic conditions; and

(c) if so, the steps proposed to be taken to improve the facilities and develop the place so as to attract more tourists?